GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3160 ANSWERED ON 4TH AUGUST, 2016

INSTALLATION OF GPS SYSTEM

3160. SHRI UDAY PRATAP SINGH:

SHRIMATI SUPRIYA SULE:

SHRI SATAV RAJEEV:

DR. J. JAYAVARDHAN:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI DHANANJAY MAHADIK:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government plans to make it mandatory that all public buses in the country need to have panic buttons on board;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there was any proposal to install GPS system in passenger service vehicles in all the States in the country including Delhi in view of women safety;
- (d) if so, the details thereof including names of the States where it has been partially implemented so far;
- (e) the number of criminal cases came to light during the monitoring done by assigned agencies and the action taken thereon; and
- (f) the steps taken by the Government to create awareness among the public about this move?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (f) Government has issued draft notification number G.S.R. 478(E) dated 2nd May, 2016 regarding fitment of Vehicle Location Tracking Device, CCTV Surveillance System and Alert Buttons on transport vehicles. According to this notification it is proposed to make it compulsory for all the transport vehicles to be equipped with vehicle location tracking device, CCTV based surveillance system, and one or more panic / emergency buttons which would be fitted by manufacturer or their dealer or the respective operator. The final notification shall be issued after consultations with stakeholders.
